

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1290 OF 2019 IN**  
**DFR 2198 OF 2019**

**Dated: 26<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Andhra Pradesh Power Coordination Committee & Ors. .... Appellant(s)**  
**Versus**  
**NSL Sugars (Tungabhadra) Limited & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shiva Santosh Kumar  
Mr. Rudrajit Ghosh

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran for R-1

**ORDER**

Issue notice on IA No. 1290 of 2019 and the main appeal to the Respondents returnable on 12.09.2019. Dasti, in addition, is also permitted.

List the matter on **12.09.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/pk*